

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:4985
ANSWERED ON:07.05.2012
MERGER OF BIRD GROUP OF COMPANIES
Tagore Shri Manicka

Will the Minister of STEEL be pleased to state:

- (a) whether the Government has merged/converted all Bird Group of Companies (BGCs) into Government companies/public sector undertakings recently;
- (b) if so, the details thereof;
- (c) the reasons and the motives for merging/converting all BGCs;
- (d) whether all the employees of BGCs have been given protection in their jobs/promotion etc.; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)to(c): Out of the five operational companies under the Bird Group of Companies, two companies, namely, Karanpura Development Company Limited and Scott & Saxby Limited were wound up and the other three companies, namely, Eastern Investments Limited, Orissa Minerals Development Company Limited and Bisra Stone Lime Company Limited became Public Sector Undertakings w.e.f. 19.03.2010 in a holding cum subsidiary structure under Rashtriya Ispat Nigam Limited, a PSU under Ministry of Steel, in order to make these companies economically viable and sustainable.

(d)&(e): All the employees of the Bird Group of Companies have been extended protection in their jobs. 130 executives and non-executive employees of Karanpura Development Company Limited and Scott & Saxby Limited were adjusted in Orissa Minerals Development Company Limited alongwith protection of continuity of service, pay, gratuity, provident fund and leave benefits.